National Company Law Tribunal

Allahabad Bench

CP NO. 52/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 10.08.2017**

NAME OF THE COMPANY: Modern last Foods Product PV+ L+d

SECTION OF THE COMPANIES ACT: U/S 560(6) Of the Companies act of 1956

SI. NO.

Name <u>Designation</u>

Representation

<u>Signature</u>

1. M. k. Bagri ol. Ald Recount of South

CP No. 52/2015

Sri G.P.Singh, Advocate, holding brief for the petitioner counsel Shri R.K.Mishra . A report of the ROC in respect of the present petition is received.

Registry to provide a copy of the same to the petitioner counsel on receiving formal request. Time to file comments, if any, on the ROC's Report is granted till 28.8.2017.

The matter be listed on 28th August, 2017.

Date: 10.08.2017

Shri H.P. Chaturvedi (Member (Jugiciai)

Typed by P.K.Jyoti